

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-119/ND/2017

In the matter of :

Aperam Stainless Services & Solutions Precision SAS

.. PETITIONER

Vs.

M/s. IUP

.. RESPONDENT

SECTION :

Under Section 241 & 244

Order delivered on 12.2.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor

: Ms. Zeba Khair, Advocate

Ms. Vanbika Sinha, Advocate

Ms. Mishika Singh, Advocate

Ms. Anandita Sharma, Advocate

For the Respondent/Corporate Debtor : Mr. Abilasha Singh, Advocate

For the Intervener

: -

ORDER

Learned Counsels for the parties are present. At the request of the Ld. Counsels for the parties, the matter is finally posted for hearing on 26.3.2018.

— Sd —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit

12.2.2018